COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 62 of 2016 & IA No. 155 of 2016 Appeal No. 293 of 2015 & IA No. 476 of 2015 Appeal No. 278 of 2015 & IA No. 455 of 2015 Appeal No. 23 of 2016 & IA No. 61 of 2016 Appeal No. 24 of 2016 & IA No. 65 of 2016

Dated: 24th July, 2017

Appeal No. 62 of 2016 & IA No. 155 of 2016

In the matter of:

Tamil Nadu Newsprint & Papers Ltd.	 Appellant(s)
Vs.	
Tamil Nadu Electricity Regulatory Commission	 Respondent(s)

Appeal No. 293 of 2015 & IA No. 476 of 2015

In the matter of:

JSW Steel Ltd.	 Appellant(s)
Vs.	
Tamil Nadu Electricity Regulatory Commission	 Respondent(s)

Appeal No. 278 of 2015 & IA No. 455 of 2015

In the matter of:

JSW Steel Ltd.	 Appellant(s)
Tamil Nadu Electricity Regulatory Commission	 Respondent(s)

Appeal No. 23 of 2016 & IA No. 61 of 2016

In the matter of:

Tamil Nadu Newsprint & Papers Ltd.	 Appellant(s)
Vs.	
Tamil Nadu Electricity Regulatory Commission	 Respondent(s)

Appeal No. 24 of 2016 & IA No. 65 of 2016

In the matter of:

TANFAC Industries Ltd. Vs. Tamil Nadu Electricity Regulatory Commission ... Appellant(s)

... Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 06.09.2017.

PPS/Court Master

tpd